

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 420/1995

Date of decision 13-2-1996.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri S.K. Malhotra,  
r/o EG-125, Inderpuri,  
New Delhi.

.. Applicant  
(None for the applicant )

Vs.

1. Union of India  
through the Secretary,  
Ministry of Railways (Railway Board),  
New Delhi.
2. The Genl. Manager,  
Northeastern Railway,  
Gorakhpur.

.. Respondents.

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

None for the parties even on the second call.

I find that none was present for the applicant even on the last date of hearing i.e. 16-1-1996.

In the circumstances, this application is dismissed in default for non prosecution.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

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